

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

103. CP/56(MB)2024

IN THE MATTER OF

QUARK SOLAR PRIVATE LIMITED

... Petitioner

Sub Section 1 of Section 66 of Companies Act, 2013

Order Delivered on 08.05.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: Adv. Rahul D. Oak (PH)

For the Respondent: None Present

ORDER

C.P./56(MB)2024 – On the request of the counsel for the petitioner,
adjourned to **05.06.2024**.

Sd/-
MADHU SINHA
Member(Technical)
/Manish Tiwari/

Sd/-
REETA KOHLI
Member(Judicial)